

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:4070  
ANSWERED ON:19.02.2014  
SCHEMES FOR SCS STS  
Gangaram Shri Awale Jaywant

**Will the Minister of PLANNING be pleased to state:**

(a) whether many schemes pertaining to the development of the Scheduled Castes/Scheduled Tribes are pending for approval with the Planning Commission; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) & (b) : The strategies for welfare and development of Scheduled Castes and Scheduled Tribes are detailed in the 12th Five Year Plan Document, Volume-III, chapter '24' "Social Inclusion." Schemes based on strategies are formulated by Nodal Implementing Ministries i.e., the Ministry of Social Justice & Empowerment for Scheduled Castes & Ministry of Tribal Affairs for Scheduled Tribes. As and when proposals are received from the concerned Ministries, Planning Commission take due diligence in examination of such schemes, for their further approval by competent authorities like Standing Finance Committee, Expenditure Finance Committee or the Cabinet, as the case may be.